

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 11th March, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR DIRECTIONS				
1.	R.A.No.3/2015 in Original Application No.328/2013	Lokendra Kumar Vs. State of U.P. & Ors.	Mr. Ashok Kumar Sharma & Mr. C. Kannan, Adv. For the Applicant in R.A.No.3/2015 in Original Application No.328/2013 . Ms. Savitri Pandey, Adv. For R-1 to 5. Mr. Vikas Malhotra, Adv. For R-7.	
2.	R.A.No.4/2015 in Original Application No.288/2013.	Chandrapal Singh Vs. State of U.P. & Ors.	Mr. Nishant Kumar, Adv. For the Applicant in R.A.No. 4/2015 in Original Application No. 228/2013. Ms. Savitri Pandey, Adv. For R-1 to 5. Mr. Vikas Malhotra, Adv. For R-7.	
AFTER NOTICE				
3.	M.A.No.106/2015 in Original Application No.328/2013.	Lokendra Kumar Vs. State of U.P. & Ors.	Mr. Pukit Agrawal, Adv. for Applicant in M.A.No. 106/2015 to 109/2015. Ms. Savitri Pandey, Adv. For R-1 to 5. Mr. Vikas Malhotra, Adv. For R-7.	

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**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No. 181/2013. (PH)	Omesh Saigal Vs. Govt. Of NCT of Delhi &	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant.	

		Ors.	Mr. Narender.P. Singh, Adv. For R-2. Mr. Daleep Kumar Mishra, Adv. For R-3. Mr. D. Rajeshwar Rao Adv. For R- 1&4. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6. Mr. Rajiv BAnsal, Adv., Mr. Kush Sharma Adv.(DDA)	
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EXPERT MEMBER

FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 489/2014 & M.A.No.803/2014.	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. Vinod Kumar Solanki, Executive Officer for R-3. M. Yogesh Kanna, Adv. For R-13. Ms. Savitri Pandey, Adv. For R-16. Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. For R-17. Ms. Kankana Arandhara, Adv. For R-18. Mr. Devraj Ashok, Adv. For State of Karnataka, R-10. Mr. Guntur Prabhakar, Adv. for Govt. of A.P. , R-15. Mr. M. Yogesh Kanna & J. Janani, Advs. For State of Tamil Nadu, R-13	
2.	Original Application No. 59/2012 (BPTP Ltd. Noticee No. 2) & (DLF Ltd. Noticee No. 6).	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. , Rahul Chowdhary, Mr. Ritwick Dutta, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Hemant Saini, Adv. For Noticee No.2. Mr. Rajiv Nayyar Sr. Adv. & Rohit Sharma, Adv. For Noticee No. 6. Mr. Avijit Bhushan, Adv. for R-5, UPSIDC. Mr. D.K.Dhayani, Adv. For R-4, UPPCB. Mr. Ardhendumauli Kumar Prasad, Adv. for R-8. Mr. B.V. Niren & Mr. A.K.Prasad, Advs. For CGWA/CGWB	

			Mr. Ravi Kishore & Prashant Mathur, Advs. For the State of Andhara Pradesh. Ms. Savitri Pandey, Adv. For State of U.P.	
3.	Original Application No. 163/2014 & M.A No. 556/2014.	Kuldeep Nagar & Anr. Vs. Jaiprakash Associates Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pawan Upadhyay, Adv. for R – 1. Mr. B.V. Niren & A.K.Prassad Advs. for R – 3 & 4 Mr. Vivek Chib, Adv. for R - 2 Mr. Ravinder Kumar, Adv. for R – 6 Ms. Savitri Pandey, Adv. For R-5.	
4.	Original Application No. 60/2014 & M.A No. 125/2014 & M.A No. 641/2014.	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs. Union of India & Ors.	Mr. M.L. Lohoty, Sr. Adv. along with Ms. Gargi Bhatta, Adv. for Applicant. Mr. Vivek Chib, Adv. for R – 1. Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv., Alongwith Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.	
5.	Original Application No.46/2015	Sh. Karanbeer Vs. Union Of India & Ors	Mr. Sanjiv Joshi, Adv. For the Applicant. Ms. Savitri Panday, Adv. For R-2 to 4, 8, 9.	
6.	Original Application No.162/2014.	Ms. Madhur Panjwani Vs. Delhi Development Authority & Anr.	Mr. Vijay Panjwani, Adv. Applicant. Mr. Dhruv Tamta, Adv. For R-1. Mr. Balendu Shekhar, Adv. For R-2. Mr. Narender Pal Singh, Adv. For R-4. Mr. Bikas Kar gupta & Ms. Nandini Sen, Adv. for R-5.	
7.	M.A No. 671/2014 in Original Application No. 94/2014	RavinderYadav Vs. G.N.C.T.D &Ors.	Mr.RavinderYadav, Applicant in person Mr.Narender Pal Singh, Adv. for DPCC Mr.Sanjeev Sagar, Adv. for SDMC Mr. V. K. Parashar, Executive. Engineer for PWD, R-3. Mr. Sushil Dutt Salwan, A.S.C. for R-1 & 4.	
FOR HEARING				
8.	Original Application No.22/2014 & M.A.No.73/2014.	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, Adv. for the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Adv. For R- 2, 3, 4 & 5. Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5.	
9.	Original Application No. 516/2014 & M.A. No. 892/2014.	Dr. R. K. Singh Vs. U.O.I & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Adv. For the Applicant. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC, R-1. Ms. Savitri Pandey and Mr. Manish Tiwari, Adv. for R-2 & 3.	

			Mr. Ravindra Kumar For R-4. Mr. Raman Yadav & Dalbher Singh, Adv. For State of U.P.
10.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant. Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2. Mr. Sebo Sanker Mishra, Adv. For R-3. Mr. Arjun Vinod Bobde, Adv. for R-4. Mr. Ambuj Agrawal, Adv. For APPCB. Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Adv. For State of Andhra Pradesh.
11.	Appeal No. 43/2014 & M.A.No.375/2014.	M/s Hindustan Coca-Cola Beverages Pvt. Ltd. Vs. U.P. Pollution Control Board.	Mr. Pinaki Mishra, Sr. Adv., Ms. Neha Gupta, Adv. & Ms. Anisha Mitra, Adv. For the Appellant. Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Adv. For R-1. Mr. A.K.Prassad, & and Mr. B.V. Niren, Adv. For R-2, CGWA.
12.	Original Application No. 28/2013 (THc)	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R-4 & 5

For order, cause list and other information please visit our website: www.greentribunal.gov.in